

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2055
ANSWERED ON:17.12.2013
REGISTRATION OF LAND
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it has been reported that land is not being registered by the Block Development Officers in the Lakshadweep Islands;
- (b) if so, the reasons therefor;
- (c) the details of land records during the last three years; and
- (d) the steps taken by the Government for registration of all the land in Lakshadweep Islands?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. It is not correct that land is not being registered by Block Development Officers in Lakshadweep Islands.

(c): Year wise details of land records are:-

Year	Number of Transactions
2010	973
2011	1139
2012	993
2013	140

(d): The registration of land and maintenance of records is being done by UT of Lakshadweep Administration. Modernization of land records and digitization are also being done under National Land Records Modernization Programme (NLRMP).